

Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	5.7.80	DA No one appears for the respondent. Applicant has moved an application that since he has retired, hence he or some wants to decide the case as not pressed. Not before court for disposal as 13.9.80 <i>[Signature]</i>	
	13.9.86	Hon. D.S. Misra -AM Hon. G.S. Sharma -JM In this transferred Writ Petition received under section 29 of the Administrative Tribunals Act, 1985 from Allahabad High Court, the petitioner has moved an application that he is retired from service in the meantime and does not want to press this petition any more. Both the parties are present. The petition is dismissed as not pressed. <i>[Signature]</i> J.M. A.M.	